

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR BLU-SMART FLEET PRIVATE LIMITED OPERATING IN THE BUSINESSES OF OPERATING IN INTEGRATED LOGISTICS AND TRANSPORTATION SERVICES INDUSTRY AT DELHI, BENGALURU & GURGAON

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Blu-Smart Fleet Private Limited CIN: U63090GJ2019PTC106075 PAN: AAHCG6384R
2.	Address of the registered office	Regd. Office: 15 th Floor, A Block, Westgate Business Bay, S G Road, Jivraj Park, Ahmedabad, Gujarat, India, 380051.
3.	URL of website	N.A.
4.	Details of place where majority of fixed assets are located	As per the financial statements for FY 2023-24, the Company has fixed assets amounting to ₹242.19 lakh. However, complete particulars relating to the same, including details of location and physical possession, are presently not available based on the records currently accessible.
5.	Installed capacity of main products/ services	N.A.
6.	Quantity and value of main products/ services sold in last financial year	Income of Rs. 28,844.71 lakh as per the last available audited balance sheet as on 31.03.2024.
7.	Number of employees/ workmen	No information available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending email at blusmartfleet.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending email at blusmartfleet.cirp@gmail.com
10.	Last date for receipt of expression of interest	18-03-2026
11.	Date of issue of provisional list of prospective resolution applicants	28-03-2026
12.	Last date for submission of objections to provisional list	02-04-2026

13.	Date of issue of final list of prospective resolution applicants	12-04-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17-04-2026
15.	Last date for submission of resolution plans	17-05-2026
16.	Process email id to submit Expression of Interest	blusmartfleet.cirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	No information available



IPE – NPV Insolvency Professionals Private Limited
(Formerly Known as Mantrah Insolvency Professionals Private Limited)

Through its director – Mr. Ritesh Prakash Adatiya
Resolution Professional

In the Matter of Blu-Smart Fleet Private Limited

IBBI Reg. No: IBBI/IPE-0040/IPA-2/2022-23/50021

Validity of AFA: December 31, 2026

Email for Correspondence - blusmartfleet.cirp@gmail.com

Date: March 03, 2026

Place: Ahmedabad

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AU

SMALL FINANCE BANK

AU SMALL FINANCE BANK LIMITED

(A Scheduled Commercial Bank)

(CIN:L36911RJ1999PLC011381)

Regd. Office: 19-A, Dhuleshwar Garden, Ajmer Road, Jaipur - 302001

APPENDIX IV [SEE RULE 8(1)] POSSESSION NOTICE (For Immovable Property)

Whereas, The undersigned being the Authorized Officer of the AU Small Finance Bank Limited (A Scheduled Commercial Bank) under the "Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of powers conferred under Section 13 (12) read with [rule 3] of the Security Interest (Enforcement) Rules, 2002, issued demand notice dated 15-Oct-24 calling upon the Borrower Pukhraj Teli (Borrower), Smt. Sampati Teli (Co-Borrower), Sohan Lal Teli (Co-Borrower), (Loan Account No. L9001071026528693) to repay the amount mentioned in the notices being is Rs. 10,25,732/- (Rs. Ten Lac Twenty-Five Thousand Seven Hundred Thirty-Two Only) a within 60 days from the date of receipt of the said notice.

The borrower/co-borrower/mortgagor/guarantor having failed to repay the amount, notice is hereby given to the borrower/mortgagor and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under Sub-section (4) of section 13 of Act read with Rule 8 of the Security Interest Enforcement Rules, 2002 on this the 25th day of February of the year 2026.

The borrower/co-borrower/mortgagor/guarantor In particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the AU Small Finance Bank Limited (A Scheduled Commercial Bank) for an amount of Rs. 10,25,732/- (Rs. Ten Lac Twenty-Five Thousand Seven Hundred Thirty-Two Only) as on 10-Oct-24 and interest and expenses thereon until full payment.

"The borrower's attention is invited to provisions of sub section (8) of section 13 of the Act read with rule 8 (6), in respect of time available, i.e. 30 days from this intimation, to redeem the secured assets."

Description of immovable properties

All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures of Property Situated At- Patta No.13, Village Lachudda, G.P.Lachudda, Mandal, Teh Asind, Distt - Bhilwara, Rajasthan, Admeasuring 1466 Sqft. Owned by Sohan Lal Teli

Date : 25-Feb-26

Place : Gujarat

-sd-

Authorised Officer

AU Small Finance Bank Limited

invent

INVENT ASSETS SECURITISATION & RECONSTRUCTION PRIVATE LIMITED

Regd Office: Bakhilwar, Suite 'B', Ground Floor, Backbay Reclamation Scheme Block III, 229, Nariman Point, Mumbai - 400021

PHYSICAL POSSESSION NOTICE

(As per Rule 8(1) of Security Interest (Enforcement) Rules, 2002)

Whereas, the undersigned being the Authorised Officer of Invent Assets Securitisation & Reconstruction Pvt. Ltd. (INVENT) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) (the Act) and in exercise of powers conferred under section 13(12) read with (Rule 3) of the Security Interest (Enforcement) Rules, 2002 issued a Demand Notice dated: 18/02/2019 calling upon the Borrower Dineshbhai Kanjibhai Chaudhari along with its co-borrowers and/or mortgagors Sushilaben Dineshbha Chaudhari jointly and severally to repay the amount mentioned in the notice being Rs. 18,32,618/- (Rupees Eighteen Lakh Thirty Two Thousand Six Hundred Eighteen Only), as on 14/02/2019, along with further interest, expenses and other charges payable thereon is due and payable by you within 60 days from the date of receipt of the said notice.

The Borrower Dineshbhai Kanjibhai Chaudhari along with its co-borrowers and/or mortgagors Sushilaben Dineshbha Chaudhari having failed to repay the amount, notice is hereby given to them and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under section 13(4) of the read with rule 8 Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 on this 01st day of March of the year 2026.

The Borrower, co-borrowers and/or mortgagors in particular and the public in general is hereby cautioned not to deal with the property in any manner and any dealings with the property, if any will be subject to the charge of Invent Assets Securitisation & Reconstruction Pvt. Ltd. for an amount of Rs. 18,32,618/- (Rupees Eighteen Lakh Thirty Two Thousand Six Hundred Eighteen Only), as on 14/02/2019 along with further interest, expenses and other charges payable thereon.

The Borrower Dineshbhai Kanjibhai Chaudhari along with its co-borrowers and/or mortgagors Sushilaben Dineshbha Chaudhari, attention is invited to provision of sub section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

DESCRIPTION OF PROPERTY

All the piece and parcel of property bearing Plot No. 365 admeasuring 98 sq. mtrs., paki 117.20 sq. yard. Land of Survey No. 185 admeasuring ac. 20-24 guntha situated at Mouje: Medhpar Bonchi, Taluka Anjar, District: Kachchh-370110 and Registration Sub-District: Anjar.

Date: 01.03.2026

Place: Anjar

Sd/-

Yamini Goyanka

Authorised Officer

Invent Assets Securitisation & Reconstruction Pvt. Ltd.

FORM G

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BLU-SMART FLEET PRIVATE LIMITED

OPERATING IN THE BUSINESSES OF OPERATING IN INTEGRATED LOGISTICS AND TRANSPORTATION SERVICES INDUSTRY AT DELHI, BENGALURU & GURGAON

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No.	RELEVANT PARTICULARS
1.	Name of the Corporate Debtor along with PAN & CIN/ BLPNe Blu-Smart Fleet Private Limited CIN: U63090GJ2019PTC106075 PAN: AAJPC02984R
2.	Address of the Registered Office Regd. Office: 15th Floor, A Block, Westgate Business Bay, S G Road, Jivraj Park, Ahmedabad, Gujarat, India, 380051.
3.	URL of website N/A.
4.	Details of the place where the majority of fixed assets are located As per the financial statements for FY 2023-24, the Company has fixed assets amounting to ₹ 242.19 lakh. However, complete particulars relating to the same, including details of location and physical possession, are presently not available based on the records currently accessible.
5.	Installed capacity of main products/ services N/A.
6.	Quantity and value of main products/ services sold in the last financial year Income of Rs. 28,844.71 lakh as per the last available audited balance sheet as on 31.03.2024.
7.	Number of employees/workmen No information available.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: Details can be sought by sending email at blusmartfleet.cirp@gmail.com
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15.	Last date for submission of resolution plans 17-05-2026
16.	Process email id to submit Expression of Interest blusmartfleet.cirp@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME No information available

IPE - NPV Insolvency Professionals Private Limited

(Formerly Known as Mantrah Insolvency Professionals Private Limited)

Through its director - Mr. Ritesh Prakash Adatiya

Resolution Professional

In the Matter of Blu-Smart Fleet Private Limited

IBBI Reg. No: IBBI/ IPE-0040/ IPA-2/2022-23/50021

Validity of AFA: December 31, 2026

Date: March 03, 2026

Place: Ahmedabad

Email for Correspondence - blusmartfleet.cirp@gmail.com

बैंक ऑफ इंडिया

Bank of India

BOI



MORVI BRANCH :

Vasant Baug, Jail Road, Morvi - 363 641

APPENDIX-IV [See rule 8 (1)]

POSSESSION NOTICE (For Immovable Property)

Whereas The undersigned being the Authorised Officer of the Bank of India under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a Demand Notice Dated 20.12.2025 calling upon the Borrower M/s Dunexo Ceramic Private Limited and its Share Holders / Directors namely 1. Mr. Vasantlal Kanjibhai Soriya, 2. Mr. Manoj Vasantlal Soriya, 3. Mr. Vishal Vasantlal Soriya, 4. Mrs. Ramaben Vasantlal Soriya, 5. Mr. Alpesh Rameshbhai Dalsania, 6. Mr. Chandrakant Narshibhai Kothiyi to repay the amount mentioned in the notice Rs. 13,20,91,190.52 (Rupees Thirteen Crore Twenty Lakhs Ninety One Thousand One Hundred Ninety and Fifty Two Paise) within 60 days from the date of the receipt of the said notice.

The Borrower having failed to repay the amount, notice is hereby given to the Borrower and the public in general that the undersigned has taken Possession of the property described herein below in exercise of powers conferred on him under sub-section (4) of section 13 of Act read with rule 8 of the security interest Enforcement) Rules, 2002 on this 27th day of February of the year 2026.

The Borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subjected to charge of the Bank of India for an amount Rs. 13,20,91,190.52 interest thereon.

The Borrower's attention is invited to provisions of Sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

DESCRIPTION OF THE IMMOVABLE PROPERTY

Industrial Land and Building in the name of M/s Dunexo Ceramic Private Limited situated Survey No. 258, Admeasuring in H. 2-15-50, Builtup Area Square Mt. 11458.13 Situated at Village Rangpar, District Morbi. Boundaries of Property are as below : East : Agriculture Land of S. No. 257, West : Agriculture Land of S. No. 260, North : Land of S. No. 259 & 263/p1, South : Waste Land

Date : 27.02.2026,

Place : Morbi

Asst. General Manager & Authorised Officer,

Bank of India

PAT

SAIRTEMP

TRUSTING THE INDUSTRY SINCE 1975

Regd. Office: 5th Floor, Kalpana Complex, Nr. Memnagar Fire Station, Navrangpura, Ahmedabad -380009

Ph. No.: +91-79 -27913694/95/96 Fax No.: +91-79 27913693

Email Id: share@patelsairtemp.com Website: www.patelsairtemp.com

PATELS AIRTEMP (INDIA) LIMITED

(CIN: L29190GJ1992PLC017801)

NOTICE OF POSTAL BALLOT

Shareholders are hereby informed that pursuant to the provisions of Section 108 and Section 110 of the Companies Act, 2013 ("the Act") read with Rule 20 and 22 of the Companies (Management and Administration) Rules, 2014, as amended from time to time ("the Rules") and other applicable provisions of the Act and Rules and in accordance with the guidelines prescribed by the Ministry of Corporate Affairs for conducting Postal Ballot through e-voting vide General Circular Nos. 14/2020 dated April 8, 2020, 03/2022 dated May 5, 2022, 11/2022 dated December 28, 2022, 09/2023 dated September 25, 2023, 09/2024 dated September 19, 2024 and 03/2025 dated September 22, 2025 ("MCA Circulars"), Regulation 44 of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015 ("Listing Regulations"), Secretarial Standard on General Meetings ("SS-2") issued by the Institute of Company Secretaries of India and other applicable laws, rules and regulations (including any statutory modifications or re-enactment thereof for the time being in force and as amended from time to time), approval of the Members of Patels Airtemp (India) Limited ("the Company") is being sought for the following Special Resolution by way of Postal Ballot through remote e-voting process only ("remote e-voting").

Sr. No.	Particulars of Resolutions
1	To re-appoint Mr. Sanjivkumar N. Patel (DIN:02794095) as Managing Director of the Company designated as "Chairman & Managing Director" for a further period of 3 (Three) years w.e.f. 20th May, 2026 up to 19th May, 2029 and payment of remuneration comprising Salary of Rs. 5,50,000/- per month plus Perquisites and Allowances for the said period of 3 years by passing a Special Resolution .

In view of compliance with the aforesaid MCA Circulars, the Notice of Postal Ballot along with Explanatory Statement has been sent on Monday, 2nd March, 2026 to those Shareholders whose Email Ids are registered with the Company / Depositories / Depository Participants / Registrar and Share Transfer Agent ("RTA") through electronic mode, as on **Friday, 27th February, 2026 ("cut-off date")**. In accordance with the above mentioned Circulars, Shareholders can vote only through remote e-voting process. Further, in compliance to the aforesaid Circulars, no printed copy of Postal Ballot Notice along with Postal Ballot forms and pre-paid business envelope are sent to the Shareholders.

If your Email Id is not registered with the Company / Depositories / Depository Participants / RTA, please follow the process provided in the Notes to the Postal Ballot Notice available on the website of the Company viz. www.patelsairtemp.com, and website of BSE Limited viz. www.bseindia.com to receive this Notice as well as Login Id and Password for participating in the remote e-voting. The Communication of the asset or dissent of the Shareholders would only take place through the remote e-voting.

Notice of Postal Ballot is also available on the website of CDSL viz. www.evotingindia.com.

The Board of Directors of the Company has appointed CS Punit Lath, Practicing Company Secretary (ACS No. 26238 and COP No. 11139), Ahmedabad as the Scrutinizer for conducting the Postal Ballot process in a fair and transparent manner.

The Company has engaged the services of Central Depository Services (India) Limited (CDSL) as the agency to provide remote e-voting facility. Accordingly, the Company is pleased to provide remote e-voting facility to all its Shareholders to cast their votes electronically. Shareholders are requested to read the instructions in the Notes in this Postal Ballot Notice so as to cast their vote electronically not later than 5:00 p.m. IST on Tuesday, 7th April, 2026 (the last day to cast vote electronically) to be eligible for being considered.

The Remote e-voting period shall commence on **Monday, 9th March, 2026 (at 9:00 a.m. IST) and end on Tuesday, 7th April, 2026 (at 5:00 p.m. IST) (both days inclusive)**. Shareholders are requested to carefully read the instructions while expressing their assent or dissent and cast vote via remote e-voting. During this period, Shareholders of the Company holding Shares either in physical or dematerialized form as on the Cut-off date, i.e. Friday, 27th February, 2026 may cast their vote electronically, in respect of the Special Resolution mentioned above and as set out in the Postal Ballot Notice only through the remote e-voting. The remote e-voting module shall be disabled by CDSL for voting thereafter. Once the vote is cast on the Resolution, the Shareholder will not be allowed to change it subsequently or cast the vote again.

Upon completion of remote e-voting, the Scrutinizer will submit his report to the Chairman & Managing Director of the Company or any other person authorized by him in writing, who shall countersign the same. The Results of postal ballot will be announced on or before Thursday, 9th April, 2026 at the Rakanpur Factory (Works) of the Company. The said Results along with the Scrutinizer's report would be displayed at the Registered Office and its above factory of the Company, communicated to BSE Limited where the shares of the Company are presently listed. Additionally, the Results will also be uploaded on the Company's website viz. www.patelsairtemp.com and on website of CDSL at www.evotingindia.com.

If you have any queries or issues regarding e-Voting from the CDSL e-Voting System, all grievances connected with the facility for voting by electronic means may be addressed to Mr. Rakesh Dalvi, Sr. Manager, (CDSL,) Central Depository Services (India) Limited, A Wing, 25th Floor, Marathon Futrex, Mafatal Mill Compounds, N.M. Joshi Marg, Lower Parel (East), Mumbai - 400013 or send an email to helpdesk.evoting@cdslindia.com or call on Toll Free No. 1800225533.

For Patels Airtemp (India) Limited

Sd/-

Nikhil M. Patel

Company Secretary & Compliance Officer

Place : Rakanpur, Dist: Gandhinagar

Date: 3rd March, 2026

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Ahmedabad

संस्थापक-नाट्याचार्य कृष्णाजी प्रभाकर खाडिलकर

संपादकीय



॥ न मे भक्त प्रणश्यति ॥

हे तर धोकादायक सूडयुद्ध

आंतरराष्ट्रीय स्तरावर शांतता नांदावी यासाठी सगळीच मोठी राष्ट्रे प्रयत्न करीत असतात. परंतु गेल्या वीस-पंचवीस वर्षांतला अनुभव लक्षात घेतला तर शांततेसाठी युद्ध हा एक नवा पर्याय किंबहुना अजब पर्याय जगानेच स्वीकारलेला दिसतो. काही राष्ट्रे ही इतकी मदांध आणि धर्मांध असतात की, ज्यांची ओळख हुकुमशहा किंवा दहशतवादी राष्ट्र म्हणूनच करून द्यावी लागते. संपूर्ण देशाची निरंकुश सत्ता आपल्या हातात राहावी म्हणून जगातली बरीच इस्लामिक राष्ट्रे याच हुकुमशाही आणि दहशतवादी मार्गाचा अवलंब करतात. याच वर्चस्ववादातून अनेक वर्षे इराण-इराक युद्ध पेटलेले होते. तर आता इराणला सर्वेसर्वा होण्याची महत्त्वाकांक्षा निर्माण झाली. विशेषतः पश्चिम आशियामध्ये आपले वर्चस्व ठेवण्यासाठी इराणने असाच धर्मांधपणाचा पर्याय निवडला. आणि अण्वस्त्र तयार करण्याच्या कामालाही सुरुवात केली होती. ही बाब अमेरिकेच्या आणि संयुक्त राष्ट्र संघाच्याही लक्षात आली. या सत्तापिपासू महत्त्वाकांक्षेपासून इराणमधल्या अयातुल्ला खामेनी राजवटीला वेळोवेळी आवाहन केले गेले. परंतु ते यशस्वी झाले नाही. आपली दहशतवादी प्रतिमा कायम ठेवत इराणने वेळोवेळी अमेरिकेशी पंगा घेतला आणि अण्वस्त्र नाहीसे करण्याच्या आव्हानालाही धाव्यावर बसवण्याचा प्रयत्न केला. त्यातूनच संतप्त झालेल्या अमेरिकेने आणि इस्त्रायलनेसुद्धा इराणविरुद्ध संयुक्त मोहीम उघडली. हे पहिले असे युद्ध आहे की, ज्यात एखाद्या राष्ट्राचा प्रमुख आणि त्याचे बरेच नातेवाईक ठार करण्याचा प्रकार घडला. खामेनींच्या अंत्ययात्रेला जी गर्दी झाली होती, ती पाहिल्यानंतर अमेरिकेला अपेक्षित असलेले सत्तांतर तिथे कितपत घडून येईल याबद्दलही शंका वाटते. दुर्दैवाने इराणने आणि अरब देशांवर हल्ले केल्याने तो प्रकार म्हणजे इराणने हे युद्ध ओढवून घेण्यासारखेच म्हणावे लागते. जवळपास दहा अरब देशांमधल्या अमेरिकी तळांवर इराणने केलेले हल्ले हे म्हणजे एकाचवेळी अनेक शत्रू निर्माण करण्यासारखे ठरते. ज्या पद्धतीने इराण आणि इतर देशांवर क्षेपणास्त्र डागली जात आहेत ते पाहता हे शांततेचा उद्देश सोडून एकमेकांविरुद्धचे सूड युद्ध सुरू झाले आहे.

इराणने ओढवलेले युद्ध

या सगळ्या पश्चिम आशियातल्या अस्थिर परिस्थितीचा विचार केला तर हे युद्ध लवकर थांबणे अनेक देशांच्या हिताचे ठरते. मात्र ते थांबण्याची चिन्हे दिसत नाही. मुळातच अरब देशांमध्ये असलेला शिया सुन्नीमधला वैरभाव प्रचंड स्वरूपाचा आहे. खामेनी यांची हत्या झाल्याबरोबर अनेक देशांत निदर्शने झाली. पाकिस्तानात कराचीमध्ये शेट अमेरिकन दूतावासच जाळण्याचा प्रयत्न केला गेला. ही घटनादेखील अमेरिकेच्या जिव्हारी लागण्याची शक्यता आहे. इतक्या धर्मांधतेने आणि आक्रमकतेने अमेरिकी कार्याला लक्ष्य करण्याचा निदर्शकांचा प्रयत्न म्हणजे अमेरिकेविरुद्धा रागाचा हिसक पद्धतीने बदला घेण्याचा पारंपारिक प्रयत्नच म्हणावा लागतो. यापूर्वीसुद्धा काश्मिरमध्ये अशा प्रकारची निदर्शने

झाली होती. परंतु यावेळच्या निदर्शकांना अधिक कठोरपणे लगाम घातला गेला आहे. भारतासारख्या लोकशाही आणि प्रजासत्ताक देशात परकीय राष्ट्रातील कुठल्यातरी घटनेवरून निदर्शने करण्याची प्रवृत्ती धोकादायकच ठरते. यामधून धर्मांधता आणि दहशतवादाचाच पुरस्कार करण्याची मनोवृत्ती पाहायला मिळते. या हल्ल्याचे काही परिणाम भारतावरही होण्याची शक्यता आहे. विशेषतः भारताच्या तेलव्यापारावर मोठा परिणाम होऊ शकतो. म्हणजेच पेट्रोल-डिझेलच्या टंचाईवरून त्याचे भाव वाढण्यापर्यंत परिणाम पाहायला मिळू शकतात. भारताने युद्ध थांबवण्याचे आव्हान केले आहे. युनायटेड अरब अमिरातीवर इराणने केलेल्या हल्ल्याचा निषेध केलेला आहे. प्रामुख्याने या अरब देशांमध्ये तेल व्यापार प्रमुख असल्याने त्याच्या अर्थकारणाला मोठ्या झळा पोहोचू शकतात. भारताची बरीच मोठी तेलआयात याच देशांकडून होत असते. म्हणूनच हे युद्ध लांबणे भारतासाठी फारसे हिताचे नाही. युद्ध थांबवण्यासंदर्भात भारताने केलेले आवाहन अनेक अर्थानी महत्त्वाचे ठरते. भारताबरोबरचे या सर्व देशांचे संबंध आणि त्याही देशांना पोहोचणाऱ्या युद्धाच्या झळा यामधून सगळ्यांचे मोठे आर्थिक नुकसान होण्याची शक्यता आहे. एकाअर्थी इराणने अनेक शत्रू निर्माण करून युद्धाची तीव्रता वाढवली. आणि अमेरिकी तळांवर हल्ले केल्याने स्वतःचेही मोठे नुकसान करून घेतले आहे.

अडकलेले भारतीय

अमेरिकेचे अध्यक्ष ट्रम्प यांना इराणमध्ये सत्तांतर हवे आहे. तिथल्या परंपरागत शहा घराण्याकडे तिथली सूत्रे जावीत आणि अधिक लोकशाहीयुक्त कारभार तिथे व्हावा यासाठी हे युद्ध महत्त्वाचे असल्याचे ट्रम्प यांनी म्हटले आहे. परंतु आता प्रत्यक्ष सत्तांतर केव्हा घडून येईल हे सांगता येत नाही. परंतु अमेरिकेविरुद्धाच रोषही इतक्या सहजासहजी थांबण्यासारखा दिसत नाही. युद्धाचा हा आगडोंब उमळला असताना अनेक अरब देशांमध्ये अडकलेल्या भारतीयांची सुटका करणे हेदेखील मोठे आव्हान आहे. या सगळ्या अरब देशांमध्ये मोठ्या संख्येने भारतीय राहतात. अनेक भारतीय हे पर्यटनाच्यानिमित्ताने अबुधावी किंवा दुबईत गेलेले आहेत. परंतु हवाई वाहतूकच बंद झाल्याने ते तिथे अडकून पडले आहेत. याचा अर्थ अमेरिकेने अचानकपणे हे युद्ध सुरू केल्याने आणि इराणकडून या अरब देशांवर हल्ले होतील याची कल्पना न आल्याने भारताला आपल्या लोकांसाठी सावधगिरीची सूचना देता आली नाही. याची थोडीफार पूर्वकल्पना आली असती तर अगदी दुबई, अबुधावी या ठिकाणच्या भारतीय लोकांना परत बोलावून घेता आले असते. ती संधी न मिळाल्याने या अडकलेल्या भारतीयांना परत आणण्याची विशेष मोहीम भारताला राबवावी लागेल. त्या त्या देशांच्या सरकारांना विनंती करून भारतीयांची ही विमाने सुरक्षितपणे उड्डाण करू शकतील याचे आश्वासन मिळावेच लागेल. एकूणच पश्चिम आशियातल्या या अशांततेनेच नव्या अस्थिरतेलाच जन्म दिलेला आहे.

सुविचार

विलास कोळेकर

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पंचांग

बुधवार, ०४ मार्च २०२६

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* फाल्गुन कृष्ण प्रतिपदा

नक्षत्र - पूर्वा फाल्गुनी

-- जन्मराशी --

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१३-४६ ते २४-०० कन्या

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अ.क्र.

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१७. कोविड-१९ ऋणकोव्हे एमएसएमई म्हणून जैदीपिकृत तपशील

ब्लू-स्मार्ट प्लॅटफॉर्म प्रायव्हेट लिमिटेड

सीआयआय: U63090GJ2019PTC106075

सीएन: AAHC66384R

आ.व. २०२३-२४ करिता वित्तीय विवरण/प्रमाण, कंपनीकडे ₹ २४२.९८ लाख रकमीची स्वादर मागना आहे. त्याची, ठराव/प्रमाण तपशील आणि प्रमाण ताबा यांसारखा ठराव/प्रमाण संपूर्ण तपशील सहाय्य उपलब्ध असलेल्या जैदीपिका आगार सहाय्य उपलब्ध नाही.

उपलब्ध नाही

आ.व. २०२३-२४ करिता वित्तीय विवरण/प्रमाण, कंपनीकडे ₹ २४२.९८ लाख रकमीची स्वादर मागना आहे. त्याची, ठराव/प्रमाण तपशील आणि प्रमाण ताबा यांसारखा ठराव/प्रमाण संपूर्ण तपशील सहाय्य उपलब्ध असलेल्या जैदीपिका आगार सहाय्य उपलब्ध नाही.

उपलब्ध नाही

ब्लूमार्टफ्लिट.सिप@gmail.com येथे ईमेल पाठवून तपशील प्राप्त करता येतील.

ब्लूमार्टफ्लिट.सिप@gmail.com येथे ईमेल पाठवून तपशील प्राप्त करता येतील.

१८.०३.२०२६

२८.०३.२०२६

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१७.०४.२०२६

१७.०४.२०२६

१७.०४.२०२६

ब्लूमार्टफ्लिट.सिप@gmail.com

माहिती उपलब्ध नाही

सही/-

आयपीई-एनपीडी इन्सॉल्वन्सी प्रोफेशनलस प्रायव्हेट लिमिटेड (पूर्वीची मंडळ इन्सॉल्वन्सी प्रोफेशनलस प्रायव्हेट लिमिटेड) द्वारे स्वास्थ्य अभिलेखीकरण ब्लू-स्मार्ट प्लॅटफॉर्म प्रायव्हेट लिमिटेडच्या प्रमाणित ठराव स्वास्थ्य अभिलेखीकरण नॉट. क्र.: IBBI/PE-0040/PA-2/2022-23/50021 एमएसएमई - २१ डिसेंबर, २०२६ प्रमाणित/हस्ताक्षरित ईमेल: blusmartfleet.cirp@gmail.com

टी-२० वर्ल्डकप पहिली सेमीफायनल आज

■ कोलकाता -

टी-२० विश्वचषक स्पर्धेतील पहिला उपांत्य सामना आज क्रिकेट चाहत्यांसाठी थारक ठरणार आहे. या स्पर्धेत अपराजित कामगिरी करणाऱ्या दक्षिण आफ्रिका संघासमोर बलाढ्य न्यूझीलंडचे आव्हान उभे ठाकले आहे. स्पर्धेच्या सुरुवातीपासूनच सातत्यपूर्ण आणि संतुलित खेळ करत दक्षिण आफ्रिकेने दणदणीत कामगिरीच्या जोरावर सेमीफायनलमध्ये प्रवेश केला. कोलकाता येथील ऐतिहासिक ईडन गार्डन्स मैदानावर होणारा हा हायव्होल्टेज सामना भारतीय वेळेनुसार सायंकाळी ७ वाजताच्या सुमारास सुरू होणार आहे. या सामन्यात अंतिम फेरीत स्थान मिळवण्यासाठी दोन्ही संघांमध्ये रोमांचक संघर्ष होण्याची शक्यता आहे. या स्पर्धेत एकही सामना न गमावता उपांत्य फेरीत धडक माणणाऱ्या दक्षिण आफ्रिका संघाचा आत्मविश्वास सध्या शिगेला पोहोचला आहे. कर्णधार एड्रेन मार्कम याच्या नेतृत्वात फलंदाजी, गोलंदाजी आणि क्षेत्ररक्षण या तिन्ही विभागांत त्यांनी सातत्यपूर्ण कामगिरी करत प्रतिस्पर्धांवर वर्चस्व राखले आहे. दुसरीकडे, कर्णधार मिचेल सॅटनर न्यूझीलंड संघांनेही संघर्षपूर्ण कामगिरी करत या फेरीत प्रवेश मिळवला आहे. महत्त्वाच्या सामन्यांमध्ये संयम राखत त्यांनी विजय मिळवले. सेमीफायनलमध्ये दबाव झुगारून देत आक्रमक खेळ करण्याची रणनीती न्यूझीलंडकडून अपेक्षित आहे. न्यूझीलंडच्या फलंदाजांना दक्षिण आफ्रिकेच्या वेगवान गोलंदाजीसमोर टिकून राहणे हे सर्वात मोठे आव्हान असेल.

निविदा सूचना

श्री खडवत भुवन मंडळ मुंबई त्यांच्या हनुमान रोड, विलेपार्ले (पूर्व) येथील मालमतेवर कंटेनर आणि सजावटीच्या कामासाठी आगारू पॅस देऊन प्रस्ताव मागवत आहे. **हा करार ०१.०४.२०२६ ते ३१.०३.२०२९ पर्यंत ३ वर्षांच्या कालावधीसाठी असेल.** निविदा फॉर्म श्री खडवत भुवन मंडळ, ३२, हनुमान रोड, विलेपार्ले (पूर्व), मुंबई ४०००५७ यांच्या कार्यालयातून **₹.१,०००/-** भरून ०५.०३.२०२६ पासून उपलब्ध असेल. निविदा सादर करण्याची अंतिम तारीख ०९.०३.२०२६ रोजी सायं. ६.०० वा. पर्यंत त्याच कार्यालयात आहे. **विद्यत समिती - (२०२६-२०२९)**

महाराष्ट्र शासन

उप संचालक (दक्षिण) संजय गांधी राष्ट्रीय उद्यान बोरीवली यांचे कार्यालय

Tel. No.022 28860362 E-mail - ddssgnp@gmail.com

ई-निविदा सूचना

यात्राधारक कंत्राटदाराकडून खाली नमूद केलेल्या कामांकरिता ई-निविदा मागविणेत येत आहेत.

Particulars	Details
Name of the Works	1. Providing and fixing paver block od cafeteria canteen near cat orientation at KUN range SGNP Borivali East 2. Purchase and set up of Pre-Fabricated watch tower at krishnagiri upvan range of Dy Director (south) SGNP, Borivali 3. Purchase and set up of Pre-Fabricated Cottage no.1 and 2 at krishnagiri upvan range of Dy Director (south) SGNP, Borivali 4. Repaire to residential Quarter type II of forester and forest guard colony navpada road at krishnagiri upvan range of Dy Director (south) SGNP, Borivali 5. Repaire to residential Quarter type of Accountant and main accountant opposite to building no. 8 navpada road at krishnagiri upvan range of Dy Director (south) SGNP, Borivali
Address and Concerned person for Correspondence	Deputy Director South Sanjay Gandhi National Park, Address: Borivali East, Mumbai, Maharashtra : 400 066. Phone: 022 2886 0362/ 022-28860389 Email:ddssgnp@gmail.com
Availability of Tender - Start Date and Time:	28/02/2026, 14.00 pm
Online Bid Submission End Date:	10/03/2026, 14.00 pm
Cost of bid document	Rs. 1120/- (non-refundable) to be paid online through the e-procurement portal
Earnest Money Deposit	Rs. 25,000/- online through E-procurement portal. EMD in any other form will not be accepted failing which the tender shall be Rejected summarily.
Security Deposit	2% of the contract value in the form of DD
Date and time for opening of Technical Proposal	11/03/2026, 14.00 pm
Date and time for opening of Financial Proposal	To be notified by mail
Method of submission of Proposal	Only through e-Procurement portal : Website: https://mahatenders.gov.in
Validity of Bids	Minimum 60 days from the due date of submission of proposal as mentioned in this tender or the subsequent corrigendum (if any).

अटी व शर्ती

१. सदर संपूर्ण निविदा प्रक्रिया ई-निविदाद्वारे ऑनलाईन पद्धतीने संपादक प्रणालीवर होईल. सदर निविदा सुचना प्रसिद्धी आवश्यक असणारी कायदेपत्रे शुध्दीपत्र इत्यादी माहिती <https://www.mahatenders.gov.in> या संकेतस्थळावर उपलब्ध होईल.

२. वरील कामाची ई-निविदा <https://www.mahatenders.gov.in> या संकेतस्थळावर वरील दिलेल्या कालावधीत असेल.

३. निविदा फॉर्म फी व इतरा रक्कम e-payment पद्धतीने वित्तीयस्थित येईल.

४. कामाची ई - निविदा भरतेवेळी इच्छुक कंत्राटदारने संपूर्ण कामाची माहिती घेऊन ई-निविदा सादर करावी, नमूद केलेले दर सर्व कांसहित असावेत.

५. कारण नमूद करून अथवा असे कारण न देता आलेल्या ई-निविदा वित्तीयका अथवा फेटाळणेचा अधिकार निम्नस्वाक्षरीकर्ते यांनी राखून ठेवला आहे.

तसेच वनविभागाच्या <https://mahaforest.gov.in> या वेबसाईटवर अपलोड करण्यात आलेली आहे. तरी इच्छुक उमेदवारांनी सदर तपशिल पाहून ई-निविदा सादर करावे.

सही/-
(किरण पाटील)
उप संचालक (दक्षिण),
संजय गांधी राष्ट्रीय उद्यान बोरीवली

क्रमांक:आरओसी-२०२५-२६/क्र.-५/सी ६२५०

**MAHATRANSCO**
Maharashtra State Electricity Transmission Co. Ltd.

SRM E-TENDER NOTICE / 2026-27

MSETCL invites online bids (E-Tender) from registered contractors agencies on Mahatransco E-Tendering website <https://srmetender.mahatransco.in> for following works.

Sr. No.	RFx No.	Tender no./year	E-Tender No. & Description of Material	Due date & Time (Hrs.) for submission & Opening of Tender	Tender Fee	Estimated Cost
1	7000039086	01/26-27	SRM 1st call "E-tender for Hiring of A.C. LMV Like ERTIGA / Ciaz / Swift Dzire or equivalent vehicle for use of Executive Engineer, EHV (O&M) Dn., Bhandup for the Period 01.04.2026 to 31.03.2027"	Download and submission of tender Documents Date 04.03.2026, 10:00 Hrs to 19.03.2026, 10:00 Hrs. Technical Opening:- 19.03.2026,11:00 Hrs (Onwards if possible) Price bid Opening:- Dt.19.03.2026 at 12:00 Hrs (Onwards if possible)	Rs. 500/- + applicable GST	Rs. 5,99,997.10/-
2	7000039087	02/26-27	SRM 1st call "E-tender for Hiring of A.C. LMV Like Sumo / ERTIGA / Scorpio / Bolero or equivalent vehicle Type for 220kV Mulund substation under EHV (O&M) Division Bhandup for the period 01.04.2026 to 31.03.2027"	Download and submission of tender Documents Date 04.03.2026, 10:00 Hrs to 19.03.2026, 10:00 Hrs. Technical Opening :- 19.03.2026,11:00 Hrs (Onwards if possible) Price bid Opening:- Dt.19.03.2026 at 12:00 Hrs (Onwards if possible)	Rs. 500/- + applicable GST	Rs. 5,99,990.10/-
3	7000039088	03/26-27	SRM 1st call "E-tender for Hiring of A.C. LMV Like Sumo / ERTIGA / Scorpio / Bolero or equivalent vehicle Type for 220kV Nerul & Sonkhar substation under EHV (O&M) Division Bhandup for period 01.04.2026 to 31.03.2027"	Download and submission of tender Documents Date 04.03.2026, 10:00 Hrsto 19.03.2026, 10:00 Hrs. Technical Opening :- 19.03.2026,11:00 Hrs (Onwards if possible) Price bid Opening:- Dt.19.03.2026 at 12:00 Hrs (Onwards if possible)	Rs. 500/- + applicable GST	Rs. 5,99,990.10/-
4	7000039089	04/26-27	SRM 1st call "E-tender for Hiring of A.C. LMV Like Sumo/ ERTIGA / Scorpio / Bolero or equivalent vehicle Type for 220 kV AKP & GIS Bhandup substation under EHV (O&M) Division Bhandup for period 01.04.2026 to 31.03.2027"	Download and submission of tender Documents Date 04.03.2026, 10:00 Hrs to 19.03.2026, 10:00 Hrs. Technical Opening:- 19.03.2026,11:00 Hrs (Onwards if possible) Price bid Opening:- Dt.19.03.2026 at 12:00 Hrs (Onwards if possible)	Rs. 500/- + applicable GST	Rs. 5,99,990.10/-
5	7000039090	05/26-27	SRM 1st call "E-tender for Hiring of A.C. LMV Like Sumo / ERTIGA / Scorpio / Bolero or equivalent vehicle Type for 220kV Kolshet & Colourchem substation under EHV (O&M) Division Bhandup for period 01.04.2026 to 31.03.2027"	Download and submission of tender Documents Date 04.03.2026, 10:00 Hrs to 19.03.2026, 10:00 Hrs. Technical Opening:- 19.03.2026,11:00 Hrs (Onwards if possible) Price bid Opening:- Dt.19.03.2026 at 12:00 Hrs (Onwards if possible)	Rs. 500/- + applicable GST	Rs. 5,99,990.10/-
6	7000039091	06/26-27	SRM 1st call "E-tender for Hiring of A.C. LMV Like Sumo / ERTIGA / Scorpio / Bolero or equivalent vehicle Type for 220kV Trombay substation under EHV (O&M) Division Bhandup for period 01.04.2026 to 31.03.2027"	Download and submission of tender Documents Date 04.03.2026, 10:00 Hrs to 19.03.2026, 10:00 Hrs. Technical Opening:- 19.03.2026,11:00 Hrs (Onwards if possible) Price bid Opening:- Dt.19.03.2026 at 12:00 Hrs (Onwards if possible)	Rs. 500/- + applicable GST	Rs. 5,99,990.10/-
7	7000039092	07/26-27	SRM 1st call "E-tender for Hiring of A.C. LMV Like Sumo/ ERTIGA / Scorpio / Bolero or equivalent vehicle Type for 220kV Borivali Substation. under EHV (O&M) Division Bhandup for the period 01.04.2026 to 31.03.2027"	Download and submission of tender Documents Date 04.03.2026, 10:00 Hrs to 19.03.2026, 10:00 Hrs. Technical Opening:- 19.03.2026,11:00 Hrs (Onwards if possible) Price bid Opening:- Dt.19.03.2026 at 12:00 Hrs (Onwards if possible)	Rs. 500/- + applicable GST	Rs. 5,99,990.10/-
8	7000039093	08/26-27	SRM 1st call "E-tender for Hiring of A.C. LMV Like Sumo / ERTIGA / Scorpio / Bolero or equivalent vehicle Type for 220kV GIS Pawane / 100 kV Vashi substation under EHV (O&M) Division Bhandup for the period 01.04.2026 to 31.03.2027"	Download and submission of tender Documents Date 04.03.2026, 10:00 Hrs to 19.03.2026, 10:00 Hrs. Technical Opening:- 19.03.2026,11:00 Hrs (Onwards if possible) Price bid Opening:- Dt.19.03.2026 at 12:00 Hrs (Onwards if possible)	Rs. 500/- + applicable GST	Rs. 5,99,990.10/-
9	7000039094	09/26-27	SRM 1st call "E-tender for Hiring of A.C. LMV Like Sumo / ERTIGA / Scorpio / Bolero or equivalent vehicle Type for 100kV Nocil Substation under EHV (O&M) Division Bhandup for period 01.04.2026 to 31.03.2027"	Download and submission of tender Documents Date 04.03.2026, 10:00 Hrs to 19.03.2026, 10:00 Hrs. Technical Opening:- 19.03.2026,11:00 Hrs (Onwards if possible) Price bid Opening:- Dt.19.03.2026 at 12:00 Hrs (Onwards if possible)	Rs. 500/- + applicable GST	Rs. 5,99,990.10/-

Contact Person: The DY Engineer, Mobile No. 9819927988

Sd/-
Executive Engineer, EHV (O&M) Division, Bhandup